

CWP No. 3255 of 2020.

28.08.2020 Present: Mr. Sunil Mohan Goel, Advocate, for the petitioner.
Mr. Hemanshu Mishra, Addl.A G., with Mr. Narender Thakur, Dy. A.G., for respondents No.1 to 3.

CMP No. 8170 of 2020.

Allowed and disposed of.

CWP No. 3255 of 2020.

Notice to the respondents. Mr. Narender Thakur, the learned Deputy Advocate General waives service of notice on behalf of respondents No.1 to 3. Separate notice to respondent No. 4, on steps being taken within one week from today, returnable within six weeks thereafter. Reply(ies), if any, on behalf of the respondents be filed on or before the next date of hearing.

List on **15th October, 2020.**

CMP No. 8171 of 2020.

Notice in the afore terms. Reply(ies), if any, be filed on or before the next date of hearing. In the meantime, the respondents are directed to within three weeks from today activate the anti suicide helpline number, and, are also directed to make advertisement thereof, through, publication in all vernacular, and, English newspapers, for ensuring its communication to all persons concerned.

Copy dasti.

**(Sureshwar Thakur)
Judge.**

**(Chander Bhusan Barowalia),
Judge.**

28th August, 2020.
(jai)